

[श्री बागड़ी]

देने के लिये खड़े हों, आप इस पर बहस के लिये कुछ समय और दें ताकि इस पर अच्छी तरह से विचार किया जा सके।

अध्यक्ष महोदय : इसमें प्वाइंट आफ ऑर्डर की कोई बात नहीं है, इस लिये मैं कुछ नहीं कर सकता हूँ।

श्री रामेश्वरानन्द (करनाल) : अध्यक्ष महोदय

अध्यक्ष महोदय : माननीय सदस्य बैठ जाएं।

श्री रामेश्वरानन्द : प्रश्न आज का है और आज ही आने नहीं दे रहे

अध्यक्ष महोदय : मैं और इजाजत नहीं दे सकता हूँ, आप बैठ जाएं। यों ही हाउस का वक्त नहीं गंवाना चाहिये।

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12.11 hours.

PAPERS LAID ON THE TABLE

ANNUAL REPORT OF INDIAN STATISTICAL INSTITUTE

The Prime Minister and Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru): I beg to lay on the Table a copy of Annual Report of the Indian Statistical Institute, Calcutta, for the year 1960-61. [Placed in Library, See No.LT-319/62.]

NOTIFICATION UNDER REQUISITIONING AND ACQUISITION OF IMMOVABLE PROPERTY ACT

The Minister of Works, Housing and Supply (Shri Mehr Chand Khanna): I beg to lay on the Table a copy of Notification No. S.O. 2444 dated the 4th August, 1962 under sub-section (2) of section 17 of the Requisitioning and Acquisition of Immovable Property Act, 1952. [Placed in Library, See No. LT-320/62.]

GOVERNMENT RESOLUTION CONSTITUTING EXPORT INSPECTION ADVISORY COUNCIL

The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah): I beg to lay on the Table a copy of Government Resolution No. 55(1)EP(Coord/62 dated the 12th July, 1962 constituting an Export Inspection Advisory Council. [Placed in Library. See No. LT-321/62.]

GOVERNMENT RESOLUTION UNDER TARIFF COMMISSION ACT

The Minister of Industry in the Ministry of Commerce and Industry (Shri Kanungo): I beg to lay on the Table a copy of Government Resolution No. Ch(1)-6(9)/61 dated the 18th June, 1962 under sub-section (2) of section 16 of the Tariff Commission Act, 1951. [Placed in Library. See No. LT-322/62.]

GOVERNMENT RESOLUTION RE: WAGE BOARD FOR COAL MINING INDUSTRY

The Minister of Labour in the Ministry of Labour and Employment (Shri Hathi): I beg to lay on the Table a copy of Government Resolution No. WB-16(1)/62 dated the 10th August, 1962 setting up a Wage Board for the coal mining industry. [Placed in Library. See No. LT-323/62]

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12.13 hrs.

STATEMENT RE: POWER SUPPLY POSITION IN DELHI

The Minister of State in the Ministry of Irrigation and Power (Shri Alagesan): Mr. Speaker, Sir, while making a statement regarding power supply position in Delhi in this House on Friday, the 10th August, 1962, the Home Minister gave an assurance that the House will be kept informed of the progress made in the matter of restoration of the supply. I am making a statement in pursuance of that assurance.

For increasing power supply to that assurance.